COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 137 of 2015 & IA No. 219 of 2015

Dated: 13th July, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

Bamunara Industries Welfare Association .... Appellant(s)
Versus
West Bengal Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. C.K.Rai
Mr. Pratik Dhar, Sr. Adv.
Mr. Paramhans for R-1/WBERC
Ms. Priya Puri
Mr. Jayant Sud for R-2

ORDER

The pleadings, as per counsel for the parties, are complete. Learned counsel for the respondent, West Bengal Electricity Regulatory Commission, is filing written submission today itself. Let the same be taken on record.

Post this appeal for argument on ***21st September, 2016***. If any other party, to the appeal, wants to file written submissions, they may do so, under copy to the appellant.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt